NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 20.02.2020</u> <u>NOTICE</u>

Take notice that the following matters adjourned on 13.02.2020 will be listed in the Court of Chairperson as indicated below: -

S. No.	Case No.	Name of the parties	Original date of	Next date of Hearing
			Hearing	
1.	Competition App.	Interglobe Aviation Ltd. (Indigo	13.02.2020	05.03.2020
	(AT) No. 23 of 2018	Airlines)		
		Vs.		
	Part Heard	Competition Commission of		
		India & Ors.		
		With		
2.	Competition App.	Spice Jet Ltd.	13.02.2020	05.03.2020
	(AT) No. 24 of 2018	Vs.		
	Part Heard	Competition Commission of		
		India & Ors.		
		With		
3.	Competition App.	Jet Airways (India) Ltd.	13.02.2020	05.03.2020
	(AT) No. 25 of 2018	Vs.		
	Part Heard	Competition Commission of		
		India &Anr.		

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